

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****SINGLE MEMBER****COURT NO. : 4 ROOM NO. : 405****DATED : 05/12/2017**

DAY : Tuesday

**CORAM:**

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<b><u>SNNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	E/85172/2017	PARAS LUBRICANTS LTD <b>-Vs-</b> CCE RAIGAD	Lakshmi Kumaran & Sridharan /DR	
2	E/86817/2017	COLGATE PALMOLIVE INDIA LTD <b>-Vs-</b> CCE GOA	Economic Laws Practices /DR	
3	E/86818/2017	COLGATE PALMOLIVE INDIA LTD <b>-Vs-</b> CCE GOA	Economic Laws Practices /DR	
4	E/86974/2017	SWAROOP METALS <b>-Vs-</b> CCE KOLHAPUR	IP/DR	
5	E/87164/2017	VIDUSHI WIRES P. LTD <b>-Vs-</b> CCE THANE I	Kunal R. Chaudhari /DR	
6	E/87168/2017	CCE PUNE I <b>-Vs-</b> VARROC POLYMERS P. LTD	DR/IP	
7	E/87173/2017	HINDALCO INDUSTRIES LTD <b>-Vs-</b> CCE BELAPUR	IP/DR	
8	E/87192/2017	KIRAN GLOBAL CHEMS LTD <b>-Vs-</b>	IP/DR	

	7	CCE KOLHAPUR	
9	E/87198/201 7	SHRI KISHAN BIHARI KAGZI <b>-Vs-</b> CCE THANE I	Vipin Kumar Jain /DR
10	E/87199/201 7	SHARDA SYNTHETICS P. LTD <b>-Vs-</b> CCE THANE I	Vipin Kumar Jain /DR

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
SINGLE MEMBER,  
CESTAT - Mumbai**